

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated: Guwahati, the 26th February, 2018

No. HC.VII/45/2016/ 1229 /A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in the Zonal Conference on Effective Implementation of various Child Protection Laws in Assam, scheduled to be held on **10-03-2018 at Hotel Cygnett Park Meghna, Chirang:**

Sl. No.	Name	Designation
1	Smti Indira Barman,	District and Sessions Judge, Bongaigaon
2	Sri Prasanta Buragohain	District and Sessions Judge, Goalpara
3	Sri Dipak Thakuria	District and Sessions Judge, Dhubri
4	Smt. Mitali Thakuria	District and Sessions Judge, Kokrajhar
5	Sri Dibya Jyoti Mahanta	District and Sessions Judge, Chirang
6	Sri Chandan Das	District and Sessions Judge, Baksa
7	Smt. Chaya Rani Goswami	District and Sessions Judge, Barpeta
8	Smt. Juma Sinha	Sub-Divisional Judicial Magistrate(S), Bongaigaon
9	Smti Jharna Saikia	Sub-Divisional Judicial Magistrate (S), Goalpara
10	Sri. Nayan Jyoti Choudhury	Sub-Divisional Judicial Magistrate (S), Dhubri
11	Sri Dimbeswar Taye	Sub-Divisional Judicial Magistrate (M), Bijni
12	Sri Hemanta Kr. Das	Sub-Divisional Judicial Magistrate (M), Hatsingimari
13	Smt. Bobidita Gogoi	Sub-Divisional Judicial Magistrate (S), Kokrajhar
14	Sri Rahul Medhi	Sub-Divisional Judicial Magistrate (S), Barpeta
15	Sri Binod Prasad	Judicial Magistrate 1 st Class, Baksa

The nominated Judicial Officers are to report at the venue before **9:45 A.M.** on **10-03-2018** positively.

By order,
Sd/- A. Ajitsaria
REGISTRAR (JUDL.)

Memo No. HC.VII/45/2016/ 1230 /A, dated 26-02-2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Bongaigaon / Goalpara / Dhubri / Kokrajhar / Chirang / Baksa / Barpeta.

He / she is requested to ensure circulation of the Notification amongst the nominated officer(s) of his / her respective District accordingly.

6. The Joint Registrar (Vig.), Gauhati High Court, Guwahati.
7. Shri Vedprakash Gautam, Child Protection Specialist, Deputy ASC, North East, UNICEF.
8. All nominated Judicial Officers.
9. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
10. The Private Secretary to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati.
13. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

H 26.2.18

REGISTRAR (JUDL.)